

DIVISION BENCH
COURT - II

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2023
IA(COMPANIES.ACT)/185(KB)2023,
IA(COMPANIES.ACT)/195(KB)2023,
CONT.A./14(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	PALAN MUKHERJEE VS B&P REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Petitioner
Mr. Avijit Ghoshal, Adv.]
Ms. Sristi Barman Roy, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondents
Ms. Tanvi Luhariwala, Adv.]
Ms. Madhuja Barman, Adv.]
Mr. Samar Chakraborty, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. At joint request of both the parties, the matter stands adjourned to **29.04.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**